GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3482 TO BE ANSWERED ON 26.03.2018

WAGES UNDER MGNREGA IN ANDHRA PRADESH

3482. DR. K.V.P. RAMACHANDRA RAO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the demand for wage employment under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) scheme in various States, particularly in drought hit Andhra Pradesh; and
- (b) whether Government would consider increasing the wages under the scheme during the summer months?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a): State/UT-wise details of employment demanded by households under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) including Andhra Pradesh during the Financial Year 2017-18 (as on 22.03.2018) is given at **Annexure**.
- (b): The wage rates under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are revised every year for all States/UTs. The revised wage rates are applicable from 1st April every year.

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 3482 dated 26.03.2018

FY: 2017-18 (as on 22.03.2018)

S No.	States	Employment demanded by households (In Nos)
1	ANDHRA PRADESH	4242773
2	ARUNACHAL PRADESH	156832
3	ASSAM	1879189
4	BIHAR	2885678
5	CHHATTISGARH	2712382
6	GOA	6571
7	GUJARAT	1014356
8	HARYANA	321264
9	HIMACHAL PRADESH	549029
10	JAMMU AND KASHMIR	748759
11	JHARKHAND	1864123
12	KARNATAKA	2146462
13	KERALA	1465436
14	MADHYA PRADESH	4016703
15	MAHARASHTRA	1864571
16	MANIPUR	495906
17	MEGHALAYA	435228
18	MIZORAM	191492
19	NAGALAND	407367
20	ODISHA	2521075
21	PUNJAB	763819
22	RAJASTHAN	5025418
23	SIKKIM	66333
24	TAMIL NADU	5848719
25	TELANGANA	2971049
26	TRIPURA	540504
27	UTTAR PRADESH	5602050
28	UTTARAKHAND	548923
29	WEST BENGAL	5682043
30	ANDAMAN AND NICOBAR	7452
31	LAKSHADWEEP	245
32	PUDUCHERRY	42749
	Total	57024500